THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated Guwahati, the 2nd June, 2025

The Hon'ble Gauhati High Court has been pleased to notify that any Judicial Officer or staff, while applying to pursue any LL.B. or LL.M. course through online and/or by open and/or correspondence education programme, shall give a declaration that such course is approved by the Bar Council of India. No permission shall be given for applying for any such LL.B./ LL.M. course as indicated above which is not approved by the Bar Council of India.

This Notification will come into force with immediate effect.

By Order, Sd./- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC.III-10/2024/2156 - 2184 /G dated Guwahati, the 2^{nd} of June, 2025.

Copy to:

- 1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
- 2. The L.R.—cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Law Secretary, Nagaland/ Mizoram/ Arunachal Pradesh.
- 4. The Registrar (Vigilance/Judicial/Administration/Establishment(I/C)), Gauhati High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia. *He is requested to circulate this Notification to all the sub-ordinate courts.*
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7. The District & Sessions Judge Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia/ Udalguri/ South Salmara-Mankachar/ West Karbi Anglong, Assam. He/ She is requested to circulate this Notification amongst all Judicial Officers under his/ her jurisdiction.
- 8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 9. The Member Secretary, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh State Legal Service Authority.
- The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M)
 I, II & III / Nalbari, Assam.

(Contd..)

- The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
 The Special Judge-cum-Judge, Designated Court, Assam.
 The Special Judge, Assam.
 The Special Judge, NDPS Court, Guwahati, Assam.
 The Special Judge, CBI & NIA, Assam.
 The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
- Guwahati / Dibrugarh, Assam.
- 18. The Presiding Officer, Industrial Tribunal, Cachar, Assam.
- 19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.

17. The Presiding Officer, Labour Court / Industrial Tribunal, Kamrup (M),

- 20. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
- 21. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 22. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
- 23. The President/ Secretary, Lawyers' Association, Guwahati.
- 24. The Joint Registrar (_______), Gauhati High Court, Guwahati.
- 25. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 26. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 27. The Deputy Registrar (______), Gauhati High Court, Guwahati.
- 28. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 29. The Asstt. Registrar (_______), Gauhati High Court, Guwahati.
- 30. The Court Manager, Gauhati High Court, Guwahati.
- 31. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 32. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 33. The P.S. to Hon'ble Mr. / Mrs. Justice _______, Gauhati High Court, Guwahati.
- 34. The A.O. (Judicial), ______ Section, Gauhati High Court, Guwahati.
- 35. The Court Masters, Court No._____, Gauhati High Court, Guwahati.
- 36. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 37. The Chief Security Officer, Gauhati High Court, Guwahati.
- 38. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 39. The Gauhati High Court Notice Board (Old Block & New Block).

REGISTRAR GENERAL

02.06.25